

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/ **123**/2013

Date : 08.09.2013

I

On account of administrative exigencies, the following transfers/postings of the Judicial Officers are made with immediate effect as under :-

S. NO.	NAME OF OFFICER SARVA SHRI/ MS. :	FROM	TO	VICE SARVA SHRI/MS.:
1.	Ravindra Kumar	ACJM, Behror (Alwar)	CJM, Jhalawar	Vacant
2.	Anil Kumar Sharma	ACJM, Bilara (Jodhpur District)	CJM, Baran	Vacant
3.	Satya Pal Verma	ACJM, Pall	ACJM, Sanchore (Jalore)	Newly upgraded Court.
4.	Ranjan Singh	ACJM No.2, Kekri (Ajmer)	ACJM, Bilara (Jodhpur District)	Anil Kumar Sharma
5.	Jagdish Kuntal	CJ(JD)-JM, Mandalgarh (Bhilwara)	ACJ(JD)-MM No.34, Jaipur Metropolitan Hq. at Chaksu	Newly created Court
6.	Naveen Meena	CJ(JD)-JM, Siwana (Balotra)	CJ(JD)-JM, Kolayat (Bikaner)	Neeraj Gupta
7.	Sandeep Anand (ON REQUEST)	CJ(JD)-JM, Nokha (Bikaner)	CJ(JD)-JM, Behror (Alwar)	Vacant
8.	Neeraj Gupta (ON REQUEST)	CJ(JD)-JM, Kolayat (Bikaner)	CJ(JD)-JM, Siwana (Balotra)	Naveen Meena
9.	Arif Mohd. Khan (ON REQUEST)	CJ(JD)-JM, Kanwas (Kota)	CJ(JD)-JM, Sojat (Pali)	Vacant

Note:

1. The officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 09.11.1998.
2. The officer transferred on own request shall not be entitled to claim transfer allowance and joining time.

II


Consequent upon above transfers/ Postings and on account of administrative exigencies, following officers are appointed/posted as Presiding Officers in addition to their own duties, of the Courts falling vacant as shown against their names till further orders :-

S. No.	Name of officer with present post SARVA SHRI/MS. :	Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties
1	Ramesh Kumar Joshi ACJM No.1, Behror (Alwar)	ACJM, Behror (Alwar)
2	Sanjay Kumar Tripathi ACJM (Communal Plots), Pall	ACJM, Pall
3	Premlata Saini ACJM No.1, Kekri (Ajmer)	ACJM No.2, Kekri (Ajmer)
4	Santosh Kumar Mittal ACJM, Mandalgarh (Bhilwara)	CJ(JD)-JM, Mandalgarh (Bhilwara)

S. No.	Name of officer with present post SARVA SHRI/MS. :	Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties
5	Sunil Kumar Gupta CJ(JD)-JM, Sangod (Kota)	CJ(JD)-JM, Kanwas (Kota)
6	Prahlad Rai Sharma ACJM No.1, Bikaner	CJ(JD)-JM, Nokha (Bikaner)
7	Dharm Raj Mcena CJ(JD)-JM, Kumbhalgarh (Rajsamand)	CJ(JD)-JM, Amet (Rajsamand)

NOTE :-

1. The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
2. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
3. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,

REGISTRAR GENERAL